

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 3/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017


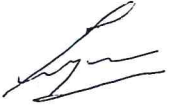
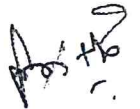

PETITION NUMBER : TCP/236/2016

NAME OF THE PETITIONER(S) : SHEETAL^A CREDIT HOLDINGS PVT LTD & 5

NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|------------------------|---|
| 1) | Mr. K.G. Raghavan Senior Counsel
for Anirudh Krishnan and
Karthikaran Murali | Counsel for Applicants |  |
| 2. | T.K. BHASKAR
Priyadarshini. N
Whil | Counsel for R2 to 6 |  |
| 3. | Prithvi Pandian
(for R. Venkateswararao) | Counsel for R1 |  |
| 4. | Pruthi Mohan
&
Paritra Venkateswararao | Counsel for R7 |  |

ORDER

Counsel representing the applicant in CA 172/2017 present and prayed for passing order in relation to the prayers mentioned in the application. Counsel for R2 to R6, Counsel for R1 and Counsel for R7 are present and prayed time for filing counters. Time is extended at request with a direction to furnish the copy of the counter to the other side before the next date of hearing. For hearing submissions of both the sides, put up on 23.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc